## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES:

Shri Lakhamchand Gidwani

V/s. M/s. Rohan Packaging Product Limited

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
t'	Anagha	Anasingaraju y Pes for	aanagha
2.	Mahesh	Anasingaraju pes for Athavale de Petitiones	a anagha hushin
3.	YATA	KUMMAR PCS For Negoti 1 to 4	Abernar

## **Order**

## CP. No. 19/397-398/CLB/MAH/2015

On mentioning of the main Petition, the Respondent side is directed to file reply in three weeks' time.

List this matter for hearing on 7.12.2016.

sd/-**Shri B.S.V. Prakash Kumar**Member (Judicial)